



# **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

## **N O T I C E**

IT IS FOR INFORMATION OF ALL CONCERNED THAT ON **24-08-2021(TUESDAY)**:

1. THE SINGLE BENCH OF **HON'BLE MR. JUSTICE AJIT BORTHAKUR** WILL **NOT** SIT.
2. ITEM NOS. **1-3, 5-10, AND 12-13** LISTED IN THE DAILY CAUSE LIST BEFORE **HON'BLE MR. JUSTICE AJIT BORTHAKUR** WILL BE TAKEN UP BY **HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI**.
3. ITEM NOS. **14-24** LISTED IN THE DAILY CAUSE LIST BEFORE **HON'BLE MR. JUSTICE AJIT BORTHAKUR** WILL BE TAKEN UP BY **HON'BLE MR. JUSTICE MANISH CHOUDHURY**.
4. ITEM NOS. **25-39** LISTED IN THE DAILY CAUSE LIST BEFORE **HON'BLE MR. JUSTICE AJIT BORTHAKUR** WILL BE TAKEN UP BY **HON'BLE MR. JUSTICE SOUMITRA SAIKIA**.
5. ITEM NOS. **40-49** LISTED IN THE DAILY CAUSE LIST BEFORE **HON'BLE MR. JUSTICE AJIT BORTHAKUR** WILL BE TAKEN UP BY **HON'BLE MR. JUSTICE PARTHIV JYOTI SAIKIA** AFTER RISING FROM SPECIAL DIVISION BENCH.
6. ITEM NOS. **4, 11 AND 50** LISTED BEFORE **HON'BLE MR. JUSTICE AJIT BORTHAKUR** ARE **DEFERRED** AND WILL BE NOTIFIED LATER ON.

**BY ORDER**

**Dated Guwahati, the 23<sup>rd</sup> August, 2021.**